

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.10.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Settlement/Argument

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesley Mr. Thomas T Jacob

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 533/2026 For Stay IA No. 1498/2026	Overdrive Electronics Pvt Ltd Vs Tharuvai Ramachandran Ravichandran, RP of Cema Electric Lighting Products India Pvt Ltd	Mr. Anuj Kumar Solanki	
3.	Comp App (AT) (CH) (Ins) No. 539/2026 For Stay IA No. 1500/2026 For Exemption IA No. 1501/2026	VS Raghunathan Suspended Managing Director of Twenty First Century Pharmaceuticals Pvt Ltd Vs Covalent Laboratories Pvt Ltd & Anr.	Mr. T Selvasivakumar	

4.	Comp App (AT) (CH) No. 108/2026	Narasimha Vara Prasad Anala Vs D Harish Kumar Representing Dandamudi Estates & 5 Ors.	Mr. CV Shailandhran	
5.	Comp App (AT) (CH) No. 109/2026	Narasimha Vara Prasad Anala Vs D Harish Kumar Representing Dandamudi Estates & 3 Ors.	Mr. CV Shailandhran	
6.	Comp App (AT) (CH) No. 89/2026	Vattikuti Technologies Pvt Ltd Vs Registrar of Companies, Karnataka	Mr. Arjun K Perikal	

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026	Devendiran Kuppan, Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries India Pvt Ltd	Mr. Rohan Rajasekaran	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 1388/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023 For Additional Docs. IA No. 1389/2026 (Interim Order)	Goda Ganesh, Suspended Director of Barasat - Krishnagar Expressways Ltd Vs State Bank of India & Anr	Ms. Geeta Battula	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2
9.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional Docs. IA No. 1283/2024 (Interim Order)	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1

10.	IA No. 1303/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 460/2026	State Bank of India Vs Dr. Jitendra Das Maganti & Anr.	Mr. Pranava Charan	
11.	IA No. 1387/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 489/2026	State Bank of India Vs Dr. Renuka Rani Maganti & Anr.	Mr. Pranava Charan	
12.	Comp App (AT) (CH) (Ins) No. 480/2026 For Stay IA No. 1356/2026	D Aravind Prabhu Vs Tata Capital Ltd & Anr.	Mr. CH Vinay Datha	
13.	Comp App (AT) (CH) (Ins) No. 481/2026 For Stay IA No. 1357/2026	A Induja Vs Tata Capital Ltd & Anr.	Mr. CH Vinay Datha	Mr. Gaurav Chatterjee R1
14.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST, Chennai North Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & 2 Ors	Mr. P Rajkumar Jhabakh	Mr. G Kalyan Jhabakh R2
15.	IA No. 1522/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 165/2026 For Stay IA No. 484/2026 For Exemption IA No. 485 & 486/2026	Srinivas Raju Gottumukkal Vs State Bank of India & 2 Ors. WITH	Ms. Nidhi Mohan Parashar	Ms. Vismaya MS R1
16.	IA No. 1524/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026	YS Chowdhary Vs State Bank of India & 2 Ors.	Mr. Prajeeth Premkumar	Ms. Vismaya MS R1
17.	Comp App (AT) (CH) (Ins) No. 148/2026 For Stay IA No. 453/2026	Dr. Viloo Morawala Patell Vs Biotechnology Industry Research Assistance Council & Anr	Mr. Rohith R Kamath	Mr. Manoj Kumar Mishra R1 Mr. Avinash Krishnan Ravi R2
18.	Comp App (AT) (CH) No. 59/2026	S Veemraj & Anr. Vs Adroit Automation India Pvt Ltd & 2 Ors. WITH	Mr. R Vidhya Shankar	
19.	Comp App (AT) (CH) No. 68/2026 For Stay IA No. 908/2026	P. Alagarasu & Anr. Vs S Veemaraj & 2 Ors.	Mr. Jerin Asher Sojan	Mr. R Vidhya Shankar

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 403/2026 For Stay IA No. 1154/2026	Chandrasekhar Suspended Director of Tharun Tex Spin Mills Pvt Ltd Vs Tharun Tex Spin Mills Pvt Ltd., Rep by its IRP, CA Kathiresan Nachimuthu & Anr.	Mr. MS Viswanathan	Ms. Priyanka Varma R1
21.	Comp App (AT) (CH) (Ins) No. 465/2026 For Stay IA No. 1310/2026 To implead IA No. 1312/2026 For Additional Docs IA No. 1313/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd WITH	Mr. Ajesh Kumar Shankar	
22.	Comp App (AT) (CH) (Ins) No. 466/2026 For Stay IA No. 1315/2026 To implead IA No. 1316/2026 For Additional Docs IA No. 1317/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd	Mr. Ajesh Kumar Shankar	
B. Without Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 64/2026 For Stay IA No. 1088/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Sankeshwara Estates & Anr WITH	Mr. Milind Dange	Mr. Chandramouli Prabhakar R1
24.	Comp App (AT) (CH) (Ins) No. 65/2026 For Stay IA No. 1089/2026	Pankaj Srivastava Liquidator, Samruddhi Realty Limited Vs Pirgal Investment & Anr	Mr. Milind Dange	Mr. Chandramouli Prabhakar R1

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2

26.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1
27.	TA (AT) No.45-46/2021 (Comp App (AT) No. 89-90/2020 For Interim Relief IA No.1490-1491/2020 For Exemption IA No.1492-1493/2020)	Super Royal Holidays Pvt Ltd & 2 Ors. Vs Union of India, MCA & Anr	Mr.Rohan Rajasekaran	Mr. PS Singh- R1
28.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
29.	Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt Ltd & 4 Ors	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyyappan- R1
30.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP, Marg Ltd & Anr.	Mr. Syed Datha	Ms. Ramya R2
32.	Comp App (AT) (CH) (Ins) No. 94/2026 For Exemption IA No. 282/2026 For Additional Docs IA No. 296/2026	Rajasekhar Reddy Jampala, Suspended Director, Shrushti Contech Pvt Ltd Vs Varahi Infra & Anr	Mr. CV Shailandhran Mr. Ujjwal Jain	Mr. Srinivasaraju Chitrapu R1

B. Without Interim Order				
33.	Comp App (AT) (CH) (Ins) No. 105/2026	Additional Commissioner of Central Taxes Vs Uniply Decor Ltd & Anr	Ms. Revathi Manivannan	Mr. Raj Jhabakh
34.	Comp App (AT) (CH) (Ins) No. 215/2026 For Stay IA No. 606/2026	SSR Kishen (Also known as SRS Kishen) Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors. WITH	Ms. B Nishitha	Mr. Dishit Bhattacharjee R3
35.	Comp App (AT) (CH) (Ins) No. 216/2026 For Stay IA No. 608/2026	Ajay Singh, Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors	Ms. B Nishitha	Mr. Dishit Bhattacharjee R3
36.	Comp App (AT) (CH) (Ins) No. 241/2026 For Direction IA No. 825/2026	RS Melgiri & Company Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	Mr. S Rajmakesh
37.	Comp App (AT) (CH) (Ins) No. 247/2026 For Direction IA No. 826/2026	Lakshmi Venkateshwara Traders,Rep by Sridhar Venkappa Bonageri Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	Mr. S Rajmakesh

12:00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani& 8 Ors. WITH	Ms. Nishtha B	Mr. Krishna Vennelakanti R1-R5
39.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 (Interim Order)	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6

40.	IA No. 1268/2026 (For Condone Delay) in Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Exemption IA No. 1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	
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02:00 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
42.	Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
43.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. WITH	Ms. Rupal Bhatia	Mr. Thriyambak J Kannan R1-R4
44.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4

04:00 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) (Ins) No. 551/2026	Union Bank of India & 4 Ors. Vs Abbay Narayan Manudbane, Liquidator of Sri Ganga Steel Enterprises Pvt Ltd WITH	Mr. T Ravichandran	
46.	Comp App (AT) (CH) (Ins) No. 555/2026 Interim Injunction IA No. 1551/2026	Union Bank of India & 4 Ors. Vs Puissant Global Pvt Ltd & 2 Ors. WITH	Mr. T Ravichandran	

47.	Comp App (AT) (CH) (Ins) No. 559/2026 To Dispense with IA No. 1558/2026 For Stay IA No. 1559/2026	Puissant Global Pvt Ltd Vs Abhay Narayan Manudhane Erst. Liquidator of Sri Ganga Steel Enterprises Pvt Ltd & Anr. WITH	Mr. Arjun Suresh	
48.	Comp App (AT) (CH) (Ins) No. 560/2026 For Stay IA No. 1560/2026 For Exemption IA No. 1561/2026	Puissant Global Pvt Ltd Vs Abhay Narayan Manudhane, Liquidator of Sri Ganga Steel Enterprises Pvt Ltd & 6 Ors.	Mr. Arjun Suresh	
49.	Comp App (AT) (CH) (Ins) No. 177/2026 For Direction IA No. 527/2026 For Exemption IA No. 528/2026 (Interim Order)	Puissant Global Pvt Ltd SRA of Thalaivar Steels Ltd & Anr Vs Liquidator of Handum Industries Ltd. WITH	Mr. Arjun Suresh	
50.	Comp App (AT) (CH) (Ins) No. 440/2026 For Stay IA No. 1249/2026 For Additional Docs. IA No. 1250/2026 For Exemption IA No. 1251 & 1252/2026 (Interim Order)	Puissant Global Pvt Ltd Successful Resolution Applicant Vs Bank of India & 2 Ors. WITH	Mr. Arjun Suresh	Mr. T Ravichandran R1
51.	Comp App (AT) (CH) (Ins) No. 534/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Invent Assets Securitisation and Reconstruction Pvt Ltd WITH	Mr. T Ravichandran	
52.	Comp App (AT) (CH) (Ins) No. 535/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd & 2 Ors. WITH	Mr. T Ravichandran	
53.	Comp App (AT) (CH) (Ins) No. 536/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd WITH	Mr. T Ravichandran	

54.	Comp App (AT) (CH) (Ins) No. 547/2026 For Stay IA No. 1532/2026 To Dispense with IA No. 1533/2026 (Interim Order)	Raj Radhe Finance Ltd Vs Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd & 4 Ors.	Mr. Rohan Rajasekaran	
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in